NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/629/(IB)/2017

NAME OF THE PETITIONER(S)

: VASAVI BALA RESINS PVT LTD

NAME OF THE RESPONDENT(S)

: URBANE INDUSTRIES LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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<u>ORDER</u>

Representative for the Applicant present. Counsel for the Corporate Debtor filed a schedule for payment; copy of which is given to the other side. Representative for Applicant prayed for time to seek instruction from his client. At request, time is enlarged. Put up on 20.12.2017 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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